

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4005
ANSWERED ON:20.04.2010
BAN ON FOODGRAIN EXPORT
Shivanagouda Shri Shivaramagouda

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to lift the ban on the export of foodgrains including some varieties of rice inspite of the rise in prices of foodgrains in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any assessment has been made regarding the impact of this move on the prices in domestic market; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) and (b): There is a ban on export of wheat and non-basmati rice. The export of basmati rice has been allowed at Minimum Export Price (MEP) of US \$ 900 per Tonne. The export of wheat and non-basmati rice on diplomatic basis/bilateral trade agreement is allowed to friendly countries. At present, there is no proposal under consideration of the Government to lift the ban on the export of wheat and non basmati rice.

(c) and (d): In view of the above, the question does not arise.